

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4904
TO BE ANSWERED ON 23.07.2019

FUNDS UNDER MGNREGS

4904. SHRIMATI POONAMBEN MAADAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the quantum of funds sanctioned and allocated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the financial year 2019-20, State-wise including Gujarat;
- (b) the quantum of funds disbursed till date under MGNREGS during the said year, State-wise including Gujarat;
- (c) whether the Ministry would seek additional grants to provide for the remaining months of the financial year 2019-20;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether despite disbursement of funds, the payment of wages under MGNREGS has been delayed in several States during the current year, if so, the details thereof and the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) 2005 is a demand driven wage employment Scheme. Hence no States/UTs-wise allocation of fund is made. States/UTs-wise, including Gujarat, Central fund released under the MGNREGS during the current financial year 2019-20 (as on 17.07.2019) is given at **Annexure**.

(c) & (d): The Ministry releases funds to the State/UT on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous financial year, if any, and overall performance. Fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry seeks

additional fund for MGNREGS as and when required for meeting the demand for work on the ground.

(e): The Ministry along with the States/UTs has been making concerted efforts for improving the timely payment of wages. States/UTs have been advised to generate pay orders in time. This has resulted in considerable improvement in the status of timely generation of pay order leading to improvement in actual time taken to credit wages in the workers account. During the current financial Year 2019-20 (as on 17.07.2019), 98.05% pay orders have been generated within the stipulated 15 days. The delay in payment of wages are due to implementation issues in the States which include inadequate staffing, non-timely recording and reporting of attendance, measurement, data entry, generation of wage list, Fund Transfer Order (FTO), etc.

Annexure referred in reply to part (a)&(b) of Lok Sabha Unstarred Question No.4904 dated 23.07.2019

FY: 2019-20 (as on 17.07.2019)

S. No.	States/UTs	Central fund released (Rs. in lakh)
1	ANDMAN & NICOBAR	186.98
2	ANDHRA PRADESH	389252.46
3	ARUNACHAL PRADESH	10756.62
4	ASSAM	73769.26
5	BIHAR	155216.04
6	CHHATTISGARH	138163.24
7	GOA	144.28
8	GUJARAT	43204.58
9	HARYANA	10205.22
10	HIMACHAL PRADESH	19610.41
11	JAMMU & KASHMIR	75829.87
12	JHARKHAND	44259.91
13	KARNATAKA	213708.18
14	KERALA	177335.00
15	LAKSHADWEEP	11.91
16	MADHYA PRADESH	203843.57
17	MAHARASHTRA	74962.03
18	MANIPUR	18142.18
19	MEGHALAYA	23446.17
20	MIZORAM	25711.10
21	NAGALAND	24275.77
22	ODISHA	54075.33
23	PUDUCHERRY	315.29
24	PUNJAB	35886.37
25	RAJASTHAN	342622.35
26	SIKKIM	1766.11
27	TAMIL NADU	252943.27
28	TELANGANA	140464.36
29	TRIPURA	21139.48
30	UTTAR PRADESH	188808.04
31	UTTARAKHAND	14643.30
32	WEST BENGAL	402178.42
Total		3176877.10